

THE GAUHATI HIGH COURT
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO. 43

Dated Guwahati, the 12th September, 2018

In supersession of all previous Orders/Notifications, Hon'ble the Chief Justice (Acting) has been pleased to re-constitute the following Committees in the manner indicated below:-

SL NO.	NAME OF THE COMMITTEE	NAMES OF THE HON'BLE JUDGES / MEMBERS	SECRETARY
01.	Administrative Committee.	1. Hon'ble the Chief Justice (Acting) 2. Hon'ble Mr. Justice Ujjal Bhuyan	Registrar General
02.	Financial Affairs & Budget Committee.	1. Hon'ble Mr. Justice Ujjal Bhuyan 2. Hon'ble Mr. Justice Suman Shyam 3. Hon'ble Mr. Justice K.R. Surana	Registrar (Admn.) to be assisted by DR (Finance)
03.	Committee for transfer of Judicial Officers.	1. Hon'ble Mr. Justice Ujjal Bhuyan 2. Hon'ble Mr. Justice M.R. Pathak	Registrar (Vigilance)
04.	Library Committee (a) for all the High Court Benches; (b) for all the District Courts including Family Court etc.	1. Hon'ble Mr. Justice Ujjal Bhuyan 2. Hon'ble Mr. Justice Manojit Bhuyan 3. Hon'ble Mr. Justice Michael Zothankhuma 4. Hon'ble Mr. Justice Suman Shyam 5. Hon'ble Mr. Justice S. Serto	Registrar(Judicial) to be assisted by Librarian-cum- Research Officer (LRO)
05.	Committee to examine the continued utility of all Judicial Officers under the jurisdiction of the Gauhati High Court, on attaining the age of 50/55/58 years	1. Hon'ble the Chief Justice (Acting) 2. Hon'ble Mr. Justice Ujjal Bhuyan 3. Hon'ble Mr. Justice Manojit Bhuyan	Registrar (Vigilance)
06.	Committee to examine contribution of Gauhati High Court in development of Law.	1. Hon'ble Mr. Justice Ujjal Bhuyan 2. Hon'ble Mr. Justice Manojit Bhuyan 3. Hon'ble Mr. Justice M. R. Pathak	Registrar(Judicial)

(10)

07.	Committee for Buildings & Infrastructure	<ol style="list-style-type: none"> 1. Hon'ble Mr. Justice Ujjal Bhuyan 2. Hon'ble Mr. Justice Suman Shyam 3. Hon'ble Mr. Justice K.R. Surana <p style="text-align: center;">MEMBERS</p> <ol style="list-style-type: none"> 4. Chief Secretary of the respective States 5. Secretary/Senior-most Secretary of the Department of Finance of the respective States. 6. LR & Secretary, Judicial Department of the respective States. 7. Chief Engineer, PWD, (Bldg.), of the respective States. <p><i>(Officials indicated at Sl. No. 4 to 7 will remain present as and when issues concerning the respective States are taken up)</i></p> <p><i>This Committee shall also monitor and look into the various projects pertaining to the High Court and its Outlying Benches. However, any urgent matter or issue which is otherwise not related to the officials at Sl. No. 4 to 7, may be placed before Hon'ble the Chief Justice through JAD and Portfolio Judge.</i></p>	Registrar (Admn.) to be assisted by Jt. Registrar (PM&P)
08.	Committee for Recruitment of Judicial Officers including the promotion of Judicial Officers of all States	<ol style="list-style-type: none"> 1. Hon'ble Mr. Justice Ujjal Bhuyan 2. Hon'ble Mr. Justice Manojit Bhuyan 3. Hon'ble Mr. Justice Prasanta Kr. Deka 	Registrar (Vigilance) -cum-I/C. Recruitment Cell To be assisted by Joint Registrar (Recruitment)



09.	Committee for the utilization of funds under the 14 th Finance Commission	<ol style="list-style-type: none"> 1. Hon'ble Mr. Justice Ujjal Bhuyan 2. Hon'ble Mr. Justice H.K. Sarma 3. Mr. Prabir Kr. Dutta, IAS (Retd.), former Chief Secretary to the Govt. of Assam 4. Kodathumuriyil Verghese Eapen, IAS, Addl. Chief Secretary to the Govt. of Assam, Planning & Development Deptt. 5. Commissioner & Secretary to the Govt. of Assam, Finance Department. 6. LR & Secy. to the Govt. of Assam, Judicial Deptt. 7. Judge, Designated Court, Assam 8. Chief Engineer, PWD (Building), Assam. <p>N.B. For any matter / issue relating to the implementation of 14th Finance Commission Award, which is otherwise not related to the officials at Sl. No. 4 to 8, shall be placed before Hon'ble the Chief Justice through the other Hon'ble members indicated at Sl. Nos. 1 & 2.</p>	Registrar (Admn.) to be assisted by Joint Registrar (PM&P)
10.	Committee for reviewing and revising the list of Legal Aid Counsel / Amicus Curiae for the Principal Seat, Gauhati High Court, Guwahati	<ol style="list-style-type: none"> 1. Hon'ble Mr. Justice Ujjal Bhuyan 2. Hon'ble Mrs. Justice Rumi Kumari Phukan 3. Hon'ble Mr. Justice A. Borthakur 4. Hon'ble Mr. Justice Mir Alfaz Ali 	Registrar (Judicial)
11.	Committee to consider all matters relating to establishment of a Museum in the Principal Seat of Gauhati High Court	<ol style="list-style-type: none"> 1. Hon'ble Mr. Justice M. R. Pathak 2. Hon'ble Mrs. Justice Rumi Kumari Phukan 3. Hon'ble Mr. Justice A. Borthakur 	Registrar General
12.	Committee for Centralized Recruitment for Officers & Staff of Subordinate Judiciary and all Benches of the High Court.	<ol style="list-style-type: none"> 1. Hon'ble Mr. Justice Ujjal Bhuyan 2. Hon'ble Mr. Justice Suman Shyam 3. Hon'ble Mr. Justice A.M. Bujor Barua 	Registrar (Admn.) To be assisted by Joint Registrar (Recruitment)



13.	Committee for Judicial Education and Training	1. Hon'ble Mr. Justice Ujjal Bhuyan 2. Hon'ble Mr. Justice Manojit Bhuyan 3. Hon'ble Mr. Justice Suman Shyam	Registrar (Judl.) to be assisted by Research Officer, Judicial Academy, Assam.
14.	Committee to monitor the construction of the building and infrastructure development etc., of Judicial Academy, Assam.	1. Hon'ble Mr. Justice Ujjal Bhuyan 2. Hon'ble Mr. Justice Suman Shyam 3. Hon'ble Mr. Justice K.R. Surana 4. Director, Judicial Academy, Assam	Research Officer, Judicial Academy, Assam.
15.	Committee to supervise the separation of judiciary in the State of Nagaland and Arunachal Pradesh.	1. Hon'ble Mr. Justice Ujjal Bhuyan 2. Hon'ble Mr. Justice Suman Shyam 3. Hon'ble Mr. Justice A.M. Bujor Barua 4. Hon'ble Mr. Justice Nelson Sailo	Jt. Registrar (Vigilance)
16.	Committee for publication of an Annual Report for the High Court and for preparation of Vision Statement for High Court and District Court.	1. Hon'ble Mr. Justice Ujjal Bhuyan 2. Hon'ble Mr. Justice L. S. Jamir 3. Hon'ble Mr. Justice Manojit Bhuyan 4. Hon'ble Mr. Justice Nelson Sailo	Jt. Registrar (Vigilance) & Jt. Registrar (PM&P)
17.	Committee for monitoring the implementation of the resolutions adopted in the Chief Justices' Conferences	1. Hon'ble the Chief Justice (Acting) 2. Hon'ble Mr. Justice Ujjal Bhuyan	Registrar (Vigilance) to be assisted by Jt. Registrar (PM&P)
18.	Gauhati High Court Committee for sensitization of Family Court matters.	1. Hon'ble the Chief Justice (Acting) 2. Hon'ble Mr. Justice Ujjal Bhuyan 3. Hon'ble Mrs. Justice Rumi Kumari Phukan	Jt. Registrar (Vigilance)
19.	Committee for the purpose fixation of pay, increment and all other matters pertaining to the service of the officers of Arunachal Pradesh Judicial Service.	1. Hon'ble Mr. Justice Ujjal Bhuyan 2. Hon'ble Mr. Justice Michael Zothankhuma 3. Hon'ble Mr. Justice A.M. Bujor Barua	Registrar (Vigilance)

20.	Committee to select best sections and staff of the Principal Seat of the Gauhati High Court.	<ol style="list-style-type: none"> 1. Hon'ble Mr. Justice Ujjal Bhuyan 2. Hon'ble Mr. Justice Manojit Bhuyan 3. Hon'ble Mr. Justice Prasanta Kr. Deka 	Registrar General
21.	Rule Committee under Section 123 of the CPC	<ol style="list-style-type: none"> 1. Hon'ble Mr. Justice Manojit Bhuyan 2. Hon'ble Mr. Justice A.M. Bujor Barua 3. Hon'ble Mr. Justice Prasanta Kr. Deka 4. Hon'ble Mr. Justice Mir Alfaz Ali 5. Dist. & Sess. Judge, Kamrup (M), Guwahati. 6. Shri G.N. Sahewalla, Sr. Advocate. 7. Shri Hari Kanta Deka, Sr. Advocate 	Registrar (Judicial)
22.	Committee for examining the matter of Assured Career Progression (ACP) and functional scale to the officers of Assam Judicial Service, Nagaland Judicial Service, Aizawl Judicial Service and Arunachal Pradesh Judicial Service	<ol style="list-style-type: none"> 1. Hon'ble Mr. Justice Manojit Bhuyan 2. Hon'ble Mrs. Rumi Kumari Phukan 3. Hon'ble Mr. Justice S. Serto. 	Registrar (Vigilance)
23.	Committee for searching of a plot of land for construction of new High Court Building with residential accommodations for the Hon'ble Judges.	<ol style="list-style-type: none"> 1. Hon'ble Mr. Justice Ujjal Bhuyan. 2. Hon'ble Mr. Justice M. R. Pathak 3. Registrar General, Gauhati High Court, Guwahati. 4. Deputy Commissioner, Kamrup (Metro). 5. Deputy Commissioner, Kamrup, Amingaon. 	Registrar (Admin)
24.	Committee for dealing with the recruitment processes of all the categories of posts of the Judicial Academy, Assam.	<ol style="list-style-type: none"> 1. Hon'ble Mr. Justice Ujjal Bhuyan 2. Hon'ble Mr. Justice Suman Shyam 	Registrar (Admin)
25.	Committee to supervise the function to be organised for launching the book "Gauhati High Court-History and Heritage"	<ol style="list-style-type: none"> 1. Hon'ble Mr. Justice Ujjal Bhuyan 2. Hon'ble Mr. Justice Manojit Bhuyan 3. Hon'ble Mr. Justice Suman Shyam 	Registrar General

26.	Committee for Designation of Senior Advocates	<p>1. Hon'ble the Chief Justice (Acting) 2. Hon'ble Mr. Justice Ujjal Bhuyan 3. Hon'ble Mr. Justice L.S. Jamir</p> <p style="text-align: center;"><u>MEMBERS</u></p> <p>4. Advocate General of the respective states of Assam, Nagaland, Mizoram and Arunachal Pradesh. 5. One member of the respective Bar Associations of Assam, Nagaland, Mizoram and Arunachal Pradesh to be nominated by the Members mentioned at Sl. Nos. 1,2,3, and 4.</p> <p>N.B. The Members indicated at Sl. Nos. 4 and 5 will participate, as and when, the issue of consideration of designating Senior Advocate from their respective States, is taken up.</p>	Registrar General
27	Committee to complete the process of selection of Chairperson and Members of Foreigners Tribunals in Assam.	<p>1. Hon'ble Mr. Justice Ujjal Bhuyan 2. Hon'ble Mrs. Justice Rumi Kumari Phukan</p>	Registrar (Judicial)
28.	Committee for consideration of Shetty Commission's Recommendations on Revision of Pay Scale etc. of Pay Scale etc. of the Subordinate Courts' Staff of Assam.	<p>1. Hon'ble Mr. Justice Ujjal Bhuyan 2. Hon'ble Mr. Justice Manojit Bhuyan 3. Hon'ble Mr. Justice M. Zothankhuma</p>	Registrar (Judicial)
29.	Mediation Monitoring Committee.	<p>1. Hon'ble Mr. Justice Ujjal Bhuyan 2. Hon'ble Mr. Justice Manojit Bhuyan 3. Hon'ble Mr. Justice Suman Shyam</p>	Registrar (Admn.)
30.	Public Interest Litigation Committee.	<p>1. Hon'ble Mr. Justice Ujjal Bhuyan 2. Hon'ble Mr. Justice M.R. Pathak 3. Hon'ble Mr. Justice Manojit Bhuyan</p>	Registrar (Judicial)
31.	Information and Communication Technology Committee	<p>1. Hon'ble Mr. Justice Ujjal Bhuyan 2. Hon'ble Mr. Justice Manojit Bhuyan 3. Hon'ble Mr. Justice Suman Shyam</p>	Registrar (IT) To be assisted by Jt. Registrar (PM & P)
32.	Committee to look after the affairs of the Law Research Institute.	<p>1. Hon'ble Mr. Justice Ujjal Bhuyan 2. Hon'ble Mr. Justice M.R. Pathak 3. Hon'ble Mr. Justice M. Zothankhuma</p>	Registrar (Estt.)

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33.	Committee for Implementation of National Court Management System.	<ol style="list-style-type: none"> 1. Hon'ble Mr. Justice Ujjal Bhuyan 2. Hon'ble Mr. Justice Manojit Bhuyan 3. Director, Judicial Academy, Assam 4. Registrar General, Gauhati High Court 5. Member-Secretary, Assam State Legal Services Authority 6. Central Project Co-ordinator, Gauhati High Court 7. Chief Engineer, PWD (Bldg.), Assam 8. Director, Assam Institute of Management 9. Technical Director, NIC, Assam State Centre-cum-E-Courts Project Co-ordinator, Assam. 	Registrar (Judicial)
34.	District Sub-Committee for effective integration of National Court Management Systems and State Court Management Systems.	<ol style="list-style-type: none"> 1. Portfolio Judge of the respective District 2. District Judge 3. Deputy Commissioner 4. District Informatics Officer 	District Judge of the concerned district will be the Secretary and will coordinate with Registrar (Judicial)
35.	District Committee for Building & Infrastructure	<ol style="list-style-type: none"> 1. Hon'ble Portfolio Judge of the concerned District. 2. District Judge. 	-
36.	Committee to monitor and look into the functioning of Juvenile Justice Boards in respect of the states of Assam, Nagaland, Mizoram and Arunachal Pradesh.	<ol style="list-style-type: none"> 1. Hon'ble Mr. Justice M.R. Pathak 2. Hon'ble Mr. Justice Manojit Bhuyan 3. Hon'ble Mrs. Justice R.K. Phukan 	Registrar (Judicial)
37.	Committee to monitor implementation of Action Plan for disposal of cases in Subordinate Courts, etc.	<ol style="list-style-type: none"> 1. Hon'ble Mr. Justice Ujjal Bhuyan 2. Hon'ble Mr. Justice Suman Shyam 3. Hon'ble Mr. Justice K. R. Surana 	Registrar (Judicial)
38.	Committee for recruitment of supporting staff of Foreigners Tribunal, Assam.	<ol style="list-style-type: none"> 1. Hon'ble Mr. Justice Ujjal Bhuyan 2. Hon'ble Mr. Justice Ajit Borthakur 	Registrar (Judicial)

39.	Committee to periodically oversee the cases under the Pre-conception and Pre-natal Diagnostic Techniques (Prohibition of Sex Selection) Act, 1994 and The Pre-conception and Pre-natal Diagnostic Techniques (Prohibition of Sex Selection) Rules, 1996.	<ol style="list-style-type: none"> 1. Hon'ble Mrs. Justice R.K. Phukan 2. Hon'ble Mr. Justice A.M. Bujor Barua 3. Hon'ble Mr. Justice Nelson Sailo 	Registrar (Judicial)
40.	Committee for dealing with all matters relating to Officers and Staff of the High Court (Principal Seat and Outlying Benches); specifically, a) Promotion, ACP, Recruitment (Principal Seat); Reservation of posts for direct recruitment. b) All matters relating to ACRs; and c) Staff Welfare.	<ol style="list-style-type: none"> 1. Hon'ble Mr. Justice Ujjal Bhuyan 2. Hon'ble Mr. Justice Manojit Bhuyan 3. Hon'ble Mr. Justice Suman Shyam 	Registrar (Estt.)
41.	Sub-Committee to assist the Rule Committee in framing the revised Pay Rules for the Officers and Staff of the Gauhati High Court, in light of the Order dated 06.04.2017 passed by the Gauhati High Court in WP(C) No. 1724/2015.	<ol style="list-style-type: none"> 1. Shri Mukibur Rahman, Jt. Registrar(Finance) 2. Shri Partha Saikia, Court Master 3. Shri Utpal Buragohain, Cashier 4. Shri Mriganka Choudhury, SJA 5. Smt. Joysree Roy, SJA 	



42.	Committee to supervise and monitor the progress made by the States in regard to the compliance with the directions of the Supreme Court of India in Criminal Appeal No. 652 / 2012. (NDPS Committee)	1. Hon'ble Mr. Justice Manojit Bhuyan 2. Hon'ble Mr. Justice M.A. Ali	Registrar (Judicial)
43.	Committee for Complaints against Sexual Harassment for all High Court Benches.	1. Hon'ble Mrs. Justice R.K. Phukan 2. Smt. Rakhi S Choudhury, Advocate 3. Dr. Shabeena Yasmin Saikia, Astd. Prof., 4. Deptt of Sociology, Gauhati University 5. Smt. Dolly Devi, Dy. Registrar 6. Smt. Panchai Sarma, Asstd. Registrar	Smt. Dolly Devi, Dy. Registrar
44.	Committee to look/re-examine into the existing statutory rules dealing with the appointment of staff in the Gauhati High Court as well as in the subordinate Courts under the jurisdiction of the Gauhati High Court.	1. Hon'ble Mr. Justice Ujjal Bhuyan 2. Hon'ble Mrs. Justice Rumi Kumari Phukan 3. Hon'ble Mr. Justice Nelson Sailo 4. Hon'ble Mr. Justice H.K. Sarma	Registrar (Admn.) to be assisted by the Joint Registrar (Recruitment)
45.	Arrear Committee	1. Hon'ble Mr. Justice Ujjal Bhuyan 2. Hon'ble Mr. Justice K.R. Surana 3. Hon'ble Mr. Justice H.K. Sarma	Registrar(Judicial)
46.	Screening Committee for grant of financial up-gradation in respect of Officers and Staff of the Principal Seat of the Gauhati High Court, under Modified Assured Career Progression Scheme	1. Registrar (Vigilance) as Chairman 2. Joint Registrar (Administration-II) as Member 3. Deputy Registrar (Finance) as Member Secretary, and 4. Finance & Accounts Officer as Member.	-
47.	Committee to constitute a dedicated cell to publish the observations from the CCTV footage from all Subordinate Courts and Tribunals under the jurisdiction of the Gauhati High Court, in a report.	1. Registrar (Judicial) 2. Registrar (Administration) 3. Joint Registrar (Vigilance) 4. Deputy Registrar (Vigilance) 5. Mr. Bikash Sarma (Programmer).	-

48.	Committee to regulate and monitor the progress of the trials under the POCSO Act.	1. Hon'ble Mr. Justice Ujjal Bhuyan 2. Hon'ble Mr. Justice Manojit Bhuyan 3. Hon'ble Mrs. Justice Rumi Kumari Phukan	Registrar (Judicial)
49.	Committee for consideration of the representations submitted by the Judicial Officers under the jurisdiction of the Hon'ble Gauhati High Court for expunction / revision of remarks and / or upgradation of gradings recorded in their ACRs.	1. Hon'ble Mr. Justice Ujjal Bhuyan 2. Hon'ble Mr. Justice Manojit Bhuyan 3. Hon'ble Mr. Justice A. M. Bujor Barua	Registrar (Vigilance)
50.	Rule Committee for all other Rules	1. Hon'ble Mr. Justice Ujjal Bhuyan. 2. Hon'ble Mr. Justice Achintya Malla Bujor Barua.	Registrar (Vigilance)
51.	Guest House Management Committee	Hon'ble Mr. Justice Kalyan Rai Surana	Registrar (Admn.) to be assisted by Joint Registrar (Protocol)

This order will come into effect immediately.

By Order,


Sd/- Robin Phukan
REGISTRAR GENERAL


Memo No. HC. III - 23/2013/PT/1298/ G, Dated 12th September, 2018.

Copy to:-

- 1) The Registrar (_____), Gauhati High Court, Guwahati.
- 2) The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Bench, Naharlagun.
- 3) The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 4) The Joint Registrar (_____), Gauhati High Court, Guwahati.
- 5) The Research Officer, Judicial Academy, Assam.
- 6) The Deputy Registrar (_____), Gauhati High Court, Guwahati.
- 7) The Asstt. Registrar (_____), Gauhati High Court, Guwahati.

- 8) The System Analyst, Gauhati High Court, Guwahati. *He is requested to upload this Notification in the website of Gauhati High Court.*
- 9) The P.S. to Hon'ble Mr./Mrs. Justice _____, Gauhati High Court, Guwahati.
- 10) A.O.(J), _____ Section, Gauhati High Court, Guwahati.
- 11) The C.A. to the Registrar General, Gauhati High Court, Guwahati.


12-09-18
REGISTRAR GENERAL


12/09/18